Declaration or Assets and Liabilities

Year-2024-2025

supply of water

Li, Sushma Kumari-I wife of Shri Sunil Kumar aged - 53 Years, belonging to Administrative Cardre (Bihar Legislative Assembly Secretariat) service and presently working as Assistant Section Officer Bihar Legislative Assembly, Patna given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants*:

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s) Sunil Kumar	Dependant-1	Dependant-2	Dependant-3	
(i)	Cash	57,000/-	5,000/-	Saurabh Kumar (Son)	Utural Land (s)	Non-Agrica - Location	(-1)
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	(1). SB A/C in S.B.I. Bihar Vidhan Mandal Branch Rs104311/- (2). F.D A/C in S.B.I. Vidhan Mandal Branch	(1). SB A/C in S.B.I. BiharVidhan Mandal Branch Rs58405/- (2). F.D. A/C in S.B.I. Vidhan Mandal	(1). SB A/C in S.B.I. BiharVidhan Mandal Branch Rs 7,105/-	oial	mensuren - Current JIN	(i i)
(iii)	Bonds,	Rs 700000/- (1) Sahara Q shop Bond	Branch Rs 541000/-		(-)	and reside	
	Debentures and shares in Companies	of Rs 13,500/- (2)Mutual fund Current Value-3188548/-	Current Value of Rs 6527198/-	NIL NIL	otal	- Extent ()	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	(1) Lic annual Premium Rs 2,818/- (2) The Co-operetive Banking Society Ltd., Patna Rs 35,873/- (3) NPS Tierl of current Value Rs 430391/-	(1). Health Insurance premium Value Rs 48651/- (2). NPS tier1 of current value Rs3,83,816/- (3). SCSS-25,00,000/- (4). PMVVY- 14,76,000/-	NIL	NIL 1610	etc Location - Survey u - JIMen! (n easuren	(Vi)
(v)	Motor Vehicles (details of make, etc.)	IIA IEA.	(1). Hero Honda Super Splander Value Rs 6,000/- (2). Maruti Alto Value Rs70,000/-	NIL	(Vinadoid NIL	interest in LIN	
(vi)	Jewellery (give details of weight and value)	Gold - 450 gram (Approx.) of current Value Rs 34,65,000/- Diamond-20Ct. (Approx.) of current Value Rs 2,70,000/- silver-900 gms (Approx.) of current Value Rs 80000/-	Gold - 10 gram of 2 (Approx.) of current Value Rs 77900/-		ies:- Please give JIN	I give vernment de [Note JIK Description	(1)
(vii)	Other assets, such as values of claims / interests	NIL		NIL	NIL	NIL	

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Sushma Idumari

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependant-	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL 1-hustrengsCl	Share in Ancestral Property as per HUF at P.O + Village Safiyabad Dist Gopalgani	NIL	Osac te dalenta NIL	Description
(ii)	Non-Agricultural Land - Location (s)	1820 Sq ft. land Mauza-Danapur Khata No279	-V(N)?	-500.0		- das 3 l
	- Survey number(s) - Extent (Total measurement) - Current market value	survey Kheshra no- part of 1657 purchased on 21.12.1999 at Rs 1,15,000/-	Cl. SB S/C in SHJ Blury Lill an Marda Brotch EL, 58°,05°, Ct. Et.) ArC in S.B	1. (n. S.)3.1 1. (n. S.)3.1 2 (104311) -	And Branch F	Deposits Banks, Fir Institutions Non-Bankii
(iii)	Buildings (Commercial and residential) - Location (s)	~\601,\	Vidinfinanda) Bundriks, 341000	100 to 10	Rs-700	Companies
	- Survey number(s) - Extent (Total measurement) - Current market value	NIL IIV	Current Value of Rs. 65271987	thind Current	- г.Я То 1506	Ponds. Pebentures shares Companies
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	406, Shiv Ganga Vihar Apartment Ambedkar path Khajpura, Patna Super buit up Area 1190 Sq. ft. Purchaged Value Rs8,33,000/- Current market Value Rs,-50,00,000/- (Approx.)	ovinejano-of)	Congs. (a) The Line Record. Color of the Line Record. Paint Record. (3) NFS	Other (in present postal posta
(v)	Other (such as interest in property)	XIII.	sque abnot sont (1) (1) (2) (3) (4) (4) (4) (4) (5) (5) (6) (6) (6) (7) (7) (7) (7) (7) (7) (7) (7) (7) (7	NIL III	hiclos JIIN	Motor V. (details of

I give herein below the details of my liabilities / over dues to public financial institutions and government dues:and value)

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	NIL	1
	(ii) Loans from financial institutions	NIL	vir912Hri Vestu
30.	government accommodation is active	Dependence as IIII the letest in sin the case of nor bisted come supplementations.	annanies and as per book
	(b) dues to departments dealing with supply of water	NIL	- Januar Assa Res
	(c) dues to departments dealing with supply of electricity	NIL	

	(d) dues to departments dealing with telephones	NIL	NIL	
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	NIL	NIL	
	(f) Other dues, if any	NIL	NIL	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Income Tax paid with Surcharge Rs 100499/- for the Assesment year 2024- 25 PAN NoAOKPK7948F		
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	NIL	, NIL	
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL	
	(iv) Property Tax	NIL	NIL	

C Personal Detail		
GPF/CPF/PRAN No.	:	PTS/BLA-1274
Gender	:=	F (M/F)
Date of Birth	:-	0 2 1 2 1 9 7 1 (DD/MM/YYYY)
Class/Group	:-	B (A/B/C)
Cadre	:-	Administrative Cadre, Bihar Legislative Assembly Secretariat Service
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)
Home District	:-	Gopalgani

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Sushma Kumavi

Name of Employee: Sushma Kumari-I

Place: PATNA Designation: Assistant Section Officer

Note:

Date:- 24.02.25 Department: BIHAR LEGISLATIVE ASSEMBLY

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.